

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 91/TT/2012**

Subject : Determination of transmission tariff from DOCO to 31.3.2014 for combined assets for transmission system associated with Parbati-III-HEP in Northern Region for tariff block 2009-14.

Date of hearing : 26.2.2016

Coram : Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : UPPCL and 19 others

Parties present : Shri M.G Ramachandran, Advocate, PGCIL  
Ms. Ranjitha Ramachanran, Advocate, PGCIL  
Shri S.S. Raju, PGCIL  
Shri Jasbir Singh, PGCIL  
Ms. Sangeeta Edwards, PGCIL  
Shri Anshul Sharma, PGCIL  
Shri M.M Mondal, PGCIL  
Shri Ankaj Kumar, PGCIL  
Ms. Treepti, PGCIL  
Shri Rajiv Shankar Dvivedi, Advocate, NHPC  
Shri Gaurav Gupta, Advocate, PSPCL

**Record of Proceedings**

- During the hearing, the learned counsel for NHPC prayed for adjournment of the matter.
- 2 The Commission accepted the prayer and adjourned the hearing of the matter.
  3. Matter shall be listed for hearing on 8.3.2016.

By Order of the Commission

Sd/-  
(T. Rout)  
Chief (Legal)

